

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

CORRIGENDUM

Sub: Regarding Syllabus of Written Examination (Departmental) for the post of Administrative Officer (Judl.).

In partial modification of this office's earlier notification no. 3673-3903/Recct.Cell/promotion/AO(J)(Dept.Test)/2025 dated 16.01.2025, all the concerned officials of this establishment (including officials posted in diverted capacity or deputation) are hereby informed that heading of table i.e. "Syllabus earlier notified on 24.11.2023" be read as "Syllabus earlier notified on 22.05.2019".

The rest of the contents of the above mentioned notification No. 3673-3903/Recct.Cell/promotion/AO(J)(Dept.Test)/2025 dated 16.01.2025 shall remain unchanged.

(SANJAY GARG-I)

Principal District & Sessions Judge: (HQs)
Delhi

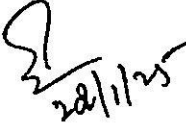
No. 4949-5179 /Recct. Cell/Promotion/AO(J)(Dept.Test)/2025

Dated, Delhi the 22 JAN 2025

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi with the request to circulate the same amongst the staff of this establishment working there on diverted/deputation basis.
2. The Ld. Principal District & Sessions Judge, West, East, North-East, Shahdara, New Delhi, South-West, North-West, North, South, South-East, Rouse Avenue District Court, Delhi/New Delhi, with the request to circulate the same in their respective District.
3. The Principal Judges, Family Courts in all the Districts with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
4. Sh. Rajesh Kumar Goel, Ld. District Judge, Commercial Court (Central)/Ld. Chairperson, Selection Committee, Delhi for information.
5. The Director, Delhi Judicial Academy, Dwarka, Delhi with the request to circulate amongst the staff of this establishment working there on deputation/diverted capacity.
6. The Office of the Lokayukta, GNCTD with the request to circulate amongst the officials of this establishment working there on deputation/diverted capacity.
7. The Principal Secretary, Departmental of Law, Justice and Legislative Affairs, Govt. of NCT of Delhi, 8th Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi-110002, with the request to circulate amongst the staff of this establishment working there on deputation/diverted capacity.
8. The Registrar, National Green Tribunal, Faridkot House, New Delhi with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.

9. The Registrar, Armed Force Tribunal, West Block - VIII, Opp. Mohan Singh Market, Sector - I, R. K. Puram, New Delhi - 110066 with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
10. The Registrar, Appellate Tribunal, MCD, Room No. 29, Tis Hazari Courts, New Delhi-110054 with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
11. The Registrar, Real Estate Appellate Tribunal of NCT of Delhi and UT of Chandigarh, B Block, Vikas Bhawan, New Delhi-110002 with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity
12. The Registrar, Debt Recovery Appellate Tribunal, Delhi (DRAT), Department of Financial Services, Ministry of Finance, 3rd Floor, Jeevan Deep Building, Sansad Marg, New Delhi-110001 with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
13. Office of the Judicial Commission, THC Incident, Vikas Bhawan-II, Civil Lines, Delhi with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
14. The Commissioner, DDA, Vikas Sadan, INA, New Delhi-110023 with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
15. The Commissioner, NDMC, Palika Kendra, Parliament Street, New Delhi-110001 with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
16. The Personal Office of undersigned.
17. The Member Secretary, NALSA, with the request to circulate this notification amongst the staff of this establishment working in diverted/deputation basis.
18. The Member Secretary, DSLSA, with the request to circulate this notification in the DSLSA of all Districts and bring into the notice of staff of this establishment working in diverted/deputation basis.
19. The Dealing Official, Website Committee, Delhi, with the direction to upload this notification on the website of Delhi District Courts.
20. For uploading on LAYERS.
21. The R & I Branch of all districts, to affix a copy of this notification on the Notice Board of their respective court complexes.
22. All the Sr. Administrative Officers (J)/ Administrative Officers (J), Accounts Officer/Assistant Accounts Officer/Branch In-charges, Central District, THC, Delhi with the directions to bring this notification into the notice of staff working under their control.
23. All the officers of Delhi Higher Judicial Service/ Delhi Judicial Service (Central Districts) with the request to bring the same into the notice of staff working under their control.


22/11/25

Principal District & Sessions Judge: (HQs)
Delhi

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